

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

**Original Application No.60 of 2020 (SZ)
&
I.A.No. 27 of 2020 (SZ)**

S. Pappathi

...Applicant

Vs

1. The Chairman,
Tamil Nadu Pollution Control Board,
76, Mount Salai, Guindy,
Chennai- 600 032.(o44-22353134-139)
(Email id:tnpcb-chn@gov.in) & others

...Respondents

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**Filed by
Thiru.C. Kasirajan,
Advocate, Chennai.**

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**REPORT FILED ON BEHALF OF THE
TAMIL NADU POLLUTION CONTROL BOARD.**

I, R. Kannan, Son of V. Raghavan, Hindu, aged about 59 years, having my office at 76, Mount Salai, Guindy, Chennai-600032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Additional Chief Environmental Engineer, Tamil Nadu Pollution Control Board (TNPCB), Chennai – 32, and filing this Report on behalf of the Respondents Tamil Nadu Pollution Control Board (TNPCB) and as such I am well acquainted with the facts of the case from the records.

2. It is respectfully submitted that the Hon'ble NGT has passed order dt.24.03.2021 and directed as follows:-

"Pollution Control Board can make further inspection of the fourth respondent unit and submit their further report regarding the allegations made by the applicant in this regard. Further, the Pollution Control Board


ADDL. CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUNDIRY,

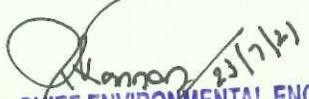
is directed to quantify the waste that is lying in the compound of the fourth respondent and what is the time required for the fourth respondent to remove the same so as to make the area environmental friendly and submit the report to this Tribunal”.

3. It is respectfully submitted that, in order to comply the said order, the unit was again inspected on 19.07.2021 by the officials of the DEE, TNPCB, Karur and during inspection the representatives of TNPL was also present.

During inspection of the site of the unit M/s. Bahavathi Amman Steels the following observations were made:

i. The respondent unit M/s. Bahavathi Amman Steels is storing at present only the raw materials of the unit of M/s. OMYA India Pvt. Ltd., (Raw material supplying unit of TNPL) in their shed. The photos given by 4th respondent also confirm the same. In this regard the petitioner representatives Thiru. Dhandapani was contacted over phone and he also confirmed the same.

ii. The petitioner has also attached some photograph showing huge quantity of storage of Lime Sludge and the places in photograph was also inspected. The photo was taken in the premises of TNPL and not in the premises of M/s.. Bahavathi Amman Steels. The TNPL authorities have reported that the Lime Sludge from TNPL is pumped directly to TNPL-cement plant through pipeline. On 24.02.2021, during night hours, there was a


ADDL. CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
KARUR DISTRICT

fault in the pumping system and a temporary storage of Lime Sludge was made in the pith storage yard of TNPL. Subsequently the temporary storage was removed and the Sludge was sent to TNPL-Cement Plant.

iii. The petitioner has taken the above said storage photographs and given in his affidavit. The above said places were inspected and during inspection no storage of sludge was noticed.

iv. Further, the TNPL authority has reported that during the Financial Year 2021-2022 no selling of Sludge was carried out to third parties and the entire quantity of Lime Sludge was utilized in TNPL-Cement Plant for making cement.

v. The unit of M/s. Bahavathi Amman Steels was also inspected and it was found that the unit has almost cleared all old dumping and only Raw material of M/s. OMYA India Pvt. Ltd., is stored in the shed. About 3 to 5 tonnes of old Lime grits are available at the site. The photos taken during inspection are submitted herewith as Annexure.

vi. Further the TNPL was directed to ensure complete captive utilization of Lime Sludge and not to sell any Lime Sludge to third parties under any circumstance.

vii. The unit of M/s. Bahavathi Amman Steels was directed to develop green belt in the old dumps removed area.


ADDL. CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstance of this case and thus render justice.


ADDL. CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.
BEFORE ME

VERIFICATION

I, R. Kannan, son of V. Raghavan, working as Additional Chief Environmental Engineer, having office at No. 76, Anna Salai, Guindy, Chennai – 32, do hereby submit that the above contents are true to the best of my knowledge and belief through records.

Verified at Chennai on this 23rd day of July, 2021.


ADDL. CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

TNPL Inspe^c on on 19-07-2021

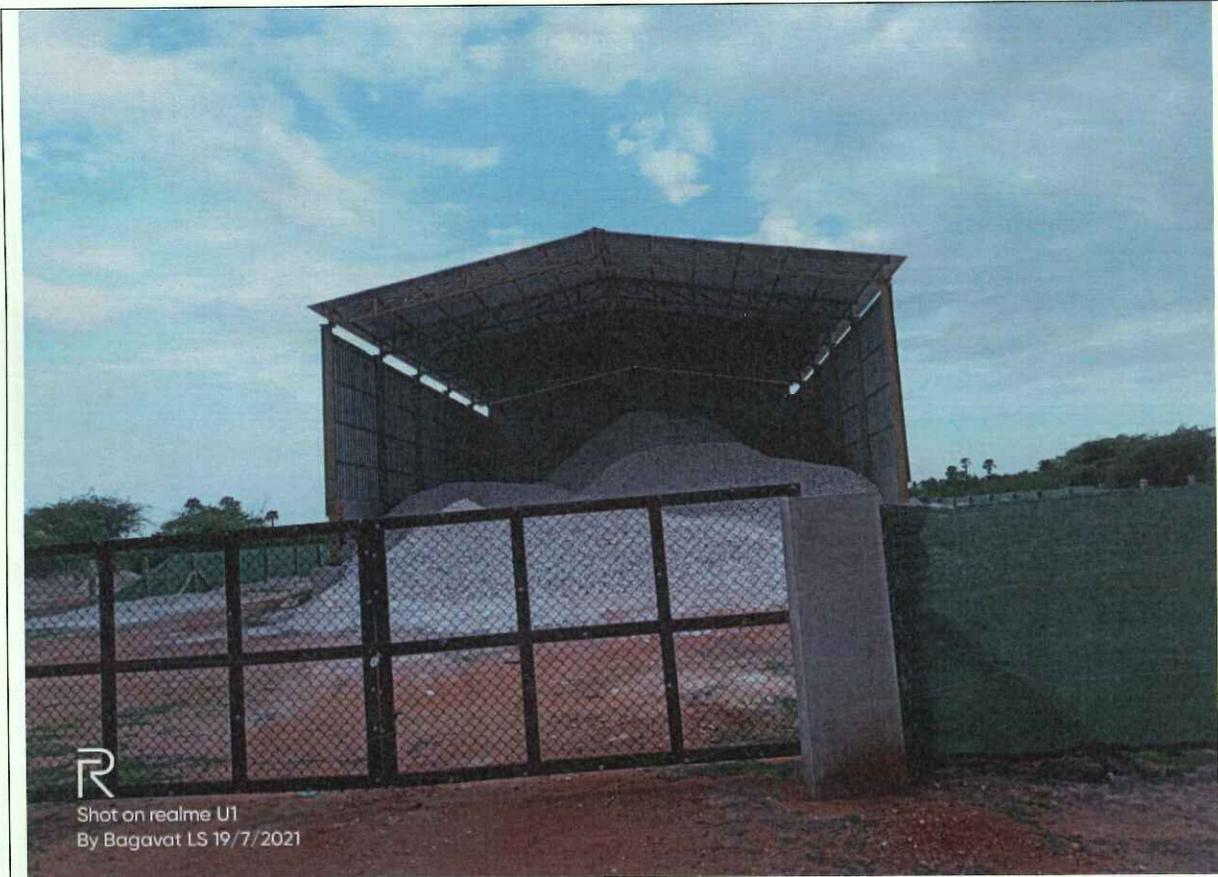


Pith storage yard where Lime Sludge was reportedly stored under emergency



Pith storage yard where Lime Sludge was reportedly stored under emergency

M/s. Bahavathi Amman Steels Inspec on on 19-07-2021



Raw material of M/s. OMYA India Pvt Ltd is stored



Old dumps of lime Sludge and grit are removed

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THE TAMIL NADU POLLUTION
CONTROL BOARD.**

**Advocate for Respondents:TNPCB
Thiru.C. Kasirajan,
Advocate, Chennai.**

Dated:23.07.2021.

Date of hearing on 26.07.2021.